

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 06.08.2021 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>                                      | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                     |
|---------------|--|---|-------------------------------|--|
| <b>1.</b>     | Compensation Application (AT) No. 01 of 2019 in Competition. App. (AT) No. 79-81 of 2012 | Food Corporation of India.<br>Vs.<br>Excel Crop Care Ltd & Ors. | G.R. Bhatia                   | Rahul Goel-R1<br>Ebaad Nawaz Khan-R2<br>Sandhya-R3 |

### **For Admission (Fresh Cases)**

|           |                                       |   |                 |  |
|-----------|---------------------------------------|---|-----------------|--|
| <b>2.</b> | Comp. App. (AT) (Ins) No. 391 of 2021 | Harish Raghavji Patel<br>Vs.<br>Shapoorji Pallonji Finance Pvt. Ltd. & Anr.   | Nitin Mishra    | Atishay Jain<br>TanushreeSogani<br>KunalKanungo<br>Jehaan Mehta-R1<br>Abhijit Ghokale-R2 |
| <b>3.</b> | Comp. App. (AT) (Ins) No. 555 of 2021 | Committee of Creditors of AMW Auto Component Ltd.<br>Through Indian Overseas Bank<br>Vs.<br>Arcelor Mittal Nippon Steel India Ltd. & Anr. | Ashish Prasad   | Misha  |
| <b>4.</b> | Comp. App. (AT) (Ins) No. 558 of 2021 | Nalin Virji Shah<br>Vs.<br>Satish Sadashiv Rane & Anr.  | Sagar Bansal    |  |
| <b>5.</b> | Comp. App. (AT) (Ins) No. 559 of 2021 | Committee of Creditors<br>Through Ashish Kumar Srivastava<br>Vs.<br>Sanjay Gupta  | Aditya Nayyar   |  |
| <b>6.</b> | Comp. App. (AT) (Ins) No. 561 of 2021 | Kundan Care Products Ltd.<br>Vs.<br>Vivek Raheja & Anr.   | Ankush Bhardwaj |  |

### **For Admission (After Notice)**

|           |                                       |  |             |                               |
|-----------|---------------------------------------|--|-------------|-------------------------------|
| <b>7.</b> | Comp. App. (AT) (Ins) No. 990 of 2020 | Shree Pathology Laboratory<br>Vs.<br>Bigdream Ventures Pvt. Ltd. | Tarun Arora | Ishaan Patkar<br>Arnav Narain |
|-----------|---------------------------------------|--|-------------|-------------------------------|

|           |                                   |  |              |   |
|-----------|-----------------------------------|--|--------------|---|
| <b>8.</b> | Comp. App. (AT)<br>No. 23 of 2021 | Vijay Parikh<br>Vs.<br>Tarun Chandrakant Parikh and Ors. | Prabhat K.C. | Pradhuman Gohil-<br>R1 & R2<br>Natasha Dhruvan-<br>R7 |
|-----------|-----------------------------------|--|--------------|---|

**For Hearing**

|           |                                   |   |             |                        |
|-----------|-----------------------------------|---|-------------|------------------------|
| <b>9.</b> | Comp. App. (AT)<br>No. 37 of 2021 | Raja Bahadur Welfare Association<br>Vs.<br>Okay Estate Developers Pvt. Ltd & Anr. | S.I. Ansary | Dhruv Gupta-R1 &<br>R2 |
|-----------|-----------------------------------|---|-------------|------------------------|

**After the Above**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Orders**

|            |   |  |                 |  |
|------------|---|--|-----------------|--|
| <b>10.</b> | Comp. App. (AT)<br>(Ins) No. 68 of<br>2019 & I.A No.<br>1078, 1091 of<br>2021 | B. Prashanth Hegde.<br>Vs.<br>State Bank of India & Anr. | Pranjal Kishore | Ashwini Kumar<br>Singh-R1<br>Mukund P Unny-RP<br>V.M. Kannan |
|------------|---|--|-----------------|--|

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-sd/-  
Registrar**